मारूति उद्योग लिमिटेड पर समझौते का प्रधाव

2790. श्री जनेश्वर मिश्रः क्या उद्योग मंत्री यह बताने की कपा करेंगे किः

- (क) मारूति उद्योग लिमिटेड पर किए गए समझौते का अब तक क्या प्रभाव रहा है: और
- (ख) इस समझौते के बाद इस कंपनी की उत्पादन क्षमता, सक्षमता में किस सीमा तक वृद्धि हुई है?

उद्योग मंत्रालय में राज्य मंत्री (श्री सखबीर सिंह बादल): (क) समझौते पर हस्ताक्षर होने के बाद. मारूति उद्योग लिमिटेड की स्थिति को इंडियन ऑटोमोबाइल इन्डस्टी में शीर्षस्थ स्थान पर बनाए रखने के लिए आवश्यक कदम उठाने का रास्ता स्पष्ट हो गया है।

(ख) मारूति उद्योग लिमिटेड के अनुसार, उत्पादन और बिक्री की उपलब्धि योजना के अनुसार है और उत्पादन में वद्धि फरवरी-मार्च 1999 में अतिरिक्त क्षमता शरू करने के बाद ही होगी।

Impact on BHEL due to reduction in Import tariff

2791. SHRI J. CHITHARANJAN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the steep eduction in import tariff and introduction of zero duty on project imports for refineries and fertiliser industry has adversely affected the public sector Bharat Heavy Electricals Limited (BHEL) resulting in the reduction in the inflow of orders: and
- (b) if so, the details in this regard and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) This has been one of the factors resulting in the reduction of orders, as estimated by

(b) BHEL has estimated that during the past three years, the volume of business lost by it on account of factors including the above duty reduction, is of the order of Rs. 600 crores approximately. The Government is seized of the matter:

Approval of Foreign Direct Investment Proposals

2792. SHRI S.M. KRISHNA: Will the Minister of INDUSTRY be pleased to

- (a) the details of foreign direct investment proposals received and those approved since last three months:
- (b) the names of projects and the areas of such projects received and approved primarily from US companies;
- (c) whether it is a fact that American projects have been withdrawn following recent nuclear test conducted by India; and
 - (d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) and (b) Sir, a total number of 304 Foreign Direct Investment proposals envisaging FDI of Rs. 4485.32 crores have been approved by the Government during the last three months i.e. from March, 98 to May, 98. Out of these, 60 proposals envisaging FDI of Rs. 559.90 crores pertain to US companies.

The details of such proposals viz. * Name and country of Foreign collaborator, percentage of equity, items of manufacture/activity and location of the project are published on a monthly basis in SIA Newsletter which is widely circulated, including the Parliament library.

- (c) No application made to the Foreign Investment Promotion Board (FIPB) by any American investor has been withdrawn after the nuclear test by India.
 - (d) Does not arise.